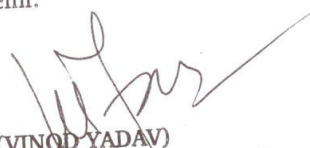


**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE: DELHI**

**ORDER**

In partial modification of Duty Roster for the month of December-2011 at Tis Hazari Courts, Delhi, it is ordered that **Sh. Vishal Pahuja, Metropolitan Magistrate, North District, Delhi** will work as Duty Magistrate on 06-12-2011 in place of Sh. Chander Mohan, Metropolitan Magistrate, Central District, Delhi.

  
(VINOD YADAV)

Chief Metropolitan Magistrate  
Delhi

Dated, Delhi the.....5/12/11.....

No. ~~13984-409~~ CMM/2011

Copy forwarded for information & Necessary action to:

01. The Registrar General, High Court of Delhi, New Delhi (through District & Sessions Judge, Delhi)
02. The District & Sessions Judge, Delhi
03. The ACMM-I, Tis Hazari, Patiala House, Rohini, KKD & Dwarka Courts, Delhi
04. The Officers concerned.
05. The Commissioner of Police, Delhi
06. The Director of Prosecution, Delhi.
07. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
08. The Video Conferencing Room, Tis Hazari Courts, Delhi.
09. The District Court Web-Site Committee Room No. 234, Tis Hazari Courts, Delhi.
10. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
11. The Cash Branch, Tis Hazari Courts, Delhi.
12. The Web-site Committee, Tis Hazari Courts,
12. The Reader to CMM: Tis Hazari Courts, Delhi.
13. The office file.

  
Chief Metropolitan Magistrate  
Delhi